

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

SECTION XVI-A
LISTED ON :
CHAMBER MATTER:
ITEM No. :

TRANSFER PETITION (CIVIL) NO. 1625 OF 2015

WITH

INTERLOCUTORY APPLICATION NO. 1 OF 2015

(Application for ex-parte Stay)

Kuljeet Kaur

.....Petitioner

VERSUS

Khem Singh Chawla

.....Respondent

OFFICE REPORT ON DEFAULT

The Transfer Petition above mentioned was listed before the Hon'ble Court on 30-10-2015, when the Court was pleased to pass the following Order:-

"Exemption from filing O.T. is allowed.
Issue notice.

In the meantime, there shall be stay of further proceedings in Suit No.359 of 2011 titled as "Khem Singh Chawla vs. Smt. Kuljeet Kaur" pending before the Court of Learned Principal Judge, Family Court Dehradun, Uttranchal."

Accordingly, notice was issued to the sole respondent through registered A.D. post on 8-12-2015.

It is submitted that neither A. D. nor unserved cover containing the notice has been received back from the sole Respondent so far.

Thereafter the matter was listed before the Ld. Registrar Court on 16-09-2016, when he was pleased to pass the following order:

"Learned counsel for the petitioner shall take fresh steps for effecting service on sole respondent within two weeks' time and notice thereafter, be issued.

List again on 11.11.2016."

It is submitted that counsel for the petitioner has neither taken fresh steps nor filed the address of Trial Court hence show cause notice could not be issued to the Respondent.

Lastly the matter was listed before the Ld. Registrar Court on 9-1-2017, when he was pleased to pass the following order:

"Despite last opportunity having been granted, fresh steps for effecting service on the sole respondent have not been taken, as such, let the matter be placed before the Hon'ble Judge in Chambers for further directions."

Service of show cause notice is not complete.

The default on the part of counsel for the Petitioner is reported to the Hon'ble Judge-in-chamber with this Office Report.

Dated this the 21st day of January, 2017.

ASSISTANT REGISTRAR

Copy to : Ms. Manju Sharma Jetley, Advocate

ASSISTANT REGISTRAR

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